

DIVISION BENCH
COURT - II

O-205

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/146(KB)2019
IA(I.B.C)/427(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08TH APRIL 2024

IN THE MATTER OF	RELIANCE COMMERCIAL FINANCE LIMITED VS VISTA MINING PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Shaunak Mitra, Adv.] For the Applicant
Mr. Rabindra Kumar Mitra, Adv.]
Mr. Anil Chowdhury, Adv.]

Mr. P. Choudhury, Adv.] For the Resolution Professional

ORDER

1. Learned Counsel for the Applicant present. Learned Counsel for the Resolution Professional present.
2. **IA(I.B.C)/427(KB)2024:**
 - a. It is submitted by the learned Counsel for the Applicant that parties are trying to settle the matter.
 - b. List this matter on **15th May, 2024** for reporting settlement, failing which an appropriate order will be passed if the settlement fails.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**